GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA

STARRED QUESTION NO:154
ANSWERED ON:01.12.2006
PURA SCHEME
Patil Shri Shriniwas Dadasaheb

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the funds allocated and spent on the implementation of Provision of Urban Amenities in Rural Areas (PURA) Scheme since inception, year-wise and State-wise;

(b) whether the Government is considering to revise the guidelines of the PURA scheme; and

(c) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT(DR. RAGHUVANSH PRASAD SINGH)

(a) to (c) A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. 154 for 01.12.2006

(a) Government is implementing the Provision of Urban Amenities in Rural Areas (PURA) scheme on a pilot basis for a period of 3 years with effect from 2004-05. The budgetary provision for the scheme has been Rs. 10 crores per year in 2004-05, 2005 -06 and 2006 - 07. State-wise and year-wise funds released and amount spent are as follows:-

(In Rs. lakhs)

S. No.	State	Amount released in 2004 - 05	Amount released in 2005 - 06	Amount released in 2006 - 07	Total fund released	Cumulative expenditure reported by States as on 31.10.2006
1	Assam	150.00	136.00	286.00	233.70	
2	Andhra Pradesh	150.00	78.80	50.00	278.80	199.00
3	Bihar	150.00	150.00	300.00	126.96	
4	Maharashtra	100.00	147.30	247.30	79.00	
5	Orissa	150.00	200.00	350.00	182.02	
6	Rajasthan	150.00	130.00	280.00	165.39	
7	Uttar Pradesh	150.00	157.90	307.90	186.19	
	Total	1000.00	1000.00	2050.00	1172.26	

(b) & (c) Government is formulating proposal for implementation of the restructured PURA scheme in the 11th five year plan.